

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/ 920 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Malasri Nandi  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati the 5<sup>th</sup> February, 2021

Sub: **Casual leave.**

Ref:- Your letter No. MACT(S) 89 dtd. 04.02.2021

Madam,

I am directed to inform you that your prayer for casual leave on 15.02.2021 along with permission to leave the station with your official vehicle, at your own cost, from the morning of 13.02.2021 till the evening of 16.02.2021, has been granted. Further, the District & Sessions Judge, Sonitpur, Tezpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-65/1996/ 922 /A, dated 5.2.2021

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
2.  The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
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